

(b) whether an enquiry has been conducted in this regard and if so, the further action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) Cracks appearing in the houses were inspected by the DDA Engineers and necessary remedial measures towards rectification of the defects were carried out. The matter is however under investigation for determining the reasons which have resulted into cracks in the buildings and action against the defaulting officials and contractors will be initiated in case it is found that the defects have appeared due to negligence on the part of the officials/contractors after the preliminary investigation have been completed.

Production of fruits and vegetables

3812. SHRI V.S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) the annual estimated production of various types of fruits and vegetables; and

(b) the estimated loss of fruits and vegetables per year due to lack of processing facilities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) There is no official estimates for production of fruits and vegetables in the country. However, according to rough estimates, the total production of fruits and vegetables was 23.5 million tonnes and 34 million tonnes respectively during 1984-85.

(b) The annual estimated loss of fruits and vegetables due to lack of processing facilities is not available. However, the total installed capacity for processing of fruits and vegetables in the country was 4.5 lakh tonnes as on 31.12.1986.

Legislation to protect interests of fishermen

3813. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any proposal/representation has been received suggesting a comprehensive legislation for protecting the interests of the traditional fishermen; and

(b) if so, whether Government propose to introduce any legislation to protect fishermen from exploitation and if so, when ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) A representation from National Fishermen's Forum dated 21.9.1986, containing 15 demands including enactment and implementation of Marine Fishing Regulation Act in all coastal States of India, has been received.

(b) Government of India circulated a Model Bill in 1979 to all Maritime States and Union Territories for Delimitation of Fishing Zones for non-mechanised, mechanised and deep sea fishing vessels. Based on the model bill State Governments of Kerala, Orissa, Maharashtra, Tamil Nadu and Union Territory of Goa, Daman & Diu have enacted suitable legislation to protect the interest of fishermen operating traditional and mechanised boats. Governments of Andhra Pradesh and Karnataka have passed executive orders in this regard. Government of Gujarat, West Bengal and the Union Territory of Pondicherry are considering enactment of suitable legislation.

Sanitary latrines in rural areas

3814. SHRI V. S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Karnataka Government had submitted to Union Government a Rs. 10 crore master plan for sanitary latrines in rural areas;

(b) if so, when the proposal was received; and

(c) the action taken on the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) No, Sir.

(b) and (c) Does not arise.

Corporation for urban water supply

3815. SHRI P. M. SAYEED : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to set up a Corporation for improvement in urban water supply for drinking purposes;

(b) if so, the details thereof;

(c) the main problems in the achievement of the targets set in this regard;

(d) whether Government have received any suggestion regarding privatisation of the water works industry; and

(e) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) With a view to extending technical help and guidance as well as long term finance to municipal bodies and local authorities in the country for the formulation and implementation of Urban Infrastructure Development projects relating to water supply, sewerage, sanitation and other urban services, a proposal to set up an Urban Development and Urban Water Supply Financing Corporation is under the consideration of the Govt. In the Central sector of the 7th Five Year

Plan, there is a total provision of Rs. 55 crores for the setting up of this Corporation.

(c) In order to assess the financial viability of the proposed Corporation, a Working Group has been constituted on 10-3-67 and to furnish a report within 4 months

(d) No, Sir.

(e) Does not arise.

National Watershed Development Programme

3816. SHRI RADHAKANTA DIGAL: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government had a proposal to launch a National Watershed Development Programme during the Seventh Five Year Plan;

(b) if so, the outlay proposed for the programme during the Seventh Plan period;

(c) the States and the type of land where such programme is being implemented; and

(d) the progress made in this regard so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, Sir.

(b) The total outlay during the Seventh Plan period is Rs. 239 crores.

(c) The programme is being implemented in Rainfed/dry land areas of the States of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, and West Bengal.

(d) The scheme has been introduced from July 1986, as such it is too early to indicate the results achieved under this programme.

Import of newsprint

3818. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the quantum of newsprint imported during 1985-86 and the names of countries from which imported;

(b) whether there is any proposal to import newsprint from Yugoslavia ; and

(c) if so, the details thereof with quality and price as compared to the newsprint imported from other countries ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) The quantum of newsprint imported during 1985-86 was 1,94,331 metric tonnes. USSR, Czechoslovakia, Romania, GDR, Poland, Finland, Sweden, Canada, Newzealand, Bangladesh and Turkey are the countries from which newsprint was imported by State Trading Corporation.

(b) Yes, Sir.

(c) The State Trading Corporation has finalised purchase of 4,500 MTs of standard newsprint from Yugoslavia. As compared to imports from other countries, quality of imports from Yugoslavia is considered satisfactory and price comparable.

Import of second hand fishing trawlers

3819. SHRI DAULATSINHJI JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have permitted import of second hand fishing trawlers;

(b) if so, the number of such trawlers permitted to be imported;

(c) whether some machinery has been devised to ensure that there is no overpricing by the importers ;

(d) the foreign exchange allotted/ earmarked for the purpose;

(e) whether any foreign exchange has already been released; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, Sir.

(b) Seven (7).

(c) The price and specifications of the vessels proposed for import is examined by an inter-ministerial Committee and no over pricing by the importer is allowed.

(d) to (f) No foreign exchange is allotted/earmarked exclusively for the import of second hand fishing trawlers. Two companies have imported two fishing vessels from Japan recently at a cost of Japanese Yen 220,007,000 and Japanese Yen 237,375,000 respectively.

Return of Indian workers from Gulf countries

3820. SHRI THAMPAN THOMAS : Will the Minister of LABOUR be pleased to state :

(a) the number of workers returned to India from Gulf countries as on 31 December, 1986; and

(b) the number of workers went abroad during the same period ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) As per available information about 60,000 workers returned to India in the last three years.

(b) 1.14 lacs workers went abroad during 1986.

Provision of satellite links

3821. SHRI BRAJA MOHAN MOHANTY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

The names of States which will be provided with satellite links after INSAT-II is launched for transmitting television programmes ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : When INSAT-II is operationalised, TV transmitters in Andhra Pradesh, Orissa, Maharashtra, Gujarat, Madhya Pradesh, Karnataka, Jammu & Kashmir and Rajasthan are envisaged to be linked to the Studio centres at their respective State Capitals and those in the North-East region to the studio centre at Guwahati for relay of Primary (regional) service.

Survey of mineral wealth in Bihar

3822. SHRI CHANDRA KISHORE PATHAK : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether any survey has been conducted for exploration of the mineral wealth in Bihar State :

(b) if so, the details thereof;

(c) the amount allocated for the exploration; and

(d) the steps taken/proposed in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SMT. RAM DULARI SINHA) : (a) and (b) Yes, Sir. As a result of survey carried out so far minerals like Apatite, Asbestos,

Basemetal, Bauxite, Chromite, Kyanite, Nickel, Cobalt, Limestone, Fireclay, Graphite, Mica, Phosphorite and Gold have been located in the State of Bihar.

(c) and (d) Information is being collected and will be laid on the Table of the House.

Allocation for slum clearance

3823. SHRI CHANDRA KISHORE PATHAK : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total amount allocated for slum clearance in all the big cities in the country; and

(b) the amount allocated for slum clearance in big cities in Bihar State ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The present policy of the Government emphasises on environmental improvement of urban slums in site rather than their massive clearance or relocation. Under the State Sector Scheme of Environmental Improvement of Slums, appropriate projects are formulated and implemented by the State Government out of their Annual Plan provisions for providing basic amenities in urban slums. An amount of Rs. 269.55 crores has been allocated for this scheme during the Seventh Plan Period of which Rs. 5 crores is the allocation for Bihar.

Morning T.V. transmission

3824. SHRI SRIBALLAV PANIGRAHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the breakfast TV transmission of 45 minutes duration from 7.30 a.m. to 8.15 a.m. is telecast on the national network and shown all over the country ;

(b) if so, whether Government had

invited any suggestions or views in this regard; and

(c) if so, the details thereof and reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) and (c) Yes, Sir. Before starting morning transmission, two surveys were undertaken on life style, details of morning activities of the viewers and their preferences of programmes to help Doordarshan to devise the format and content of the programme. Continuous feedback on programmes is also being collected to suitably review the programmes.

Rates for commercial advertisements on AIR

3825.-SHRI SHANTARAM NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to

state :

(a) the rates charged by the AIR for broadcasting commercial advertisements; and

(b) the total revenue collected by the AIR through advertisements during the year 1986-87 ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) For purpose of rates charged by AIR for broadcasting commercial advertisements, the AIR Stations are divided into various categories. The rates charged for spot advertisements, sponsorship of Vividh Bharati programmes and other sponsored programmes, subject to rules in this regard, are indicated in the statement given below.

(b) The gross revenue collection from advertisements for the year 1986-87 is expected to be Rs. 24 crores.

Statement

I. Rates for spot Advertisements and time checks (in Rupees)

Time Category	Duration in Seconds	Group 'A'			
		Delhi	Bombay	Jaipur	Cuttack
			Bombay	Jaipur	Cuttack
			Calcutta	Baroda	Srinagar
			Madras	Lucknow	Bhopal
			Hydrabad	Indore	Jodhpur
			Bangalore	Allahabad	Ranchi
			Ahmedabad	Pune	Calicut
			Kanpur	Nagpur	Dharwar
			Vijayawada	Jullundur	Chandigarh
				Trivandrum	Rajkot
				Tiruchirapalli	
				Patna	
1.	7"	180	120	70	60
	10"	240	170	100	80

	1	2	3	4	6
	15"	360	250	150	120
	20"	470	320	190	160
	30"	700	450	270	230
II	7"	120	80	50	40
	10"	170	120	70	60
	15"	250	170	100	90
	20"	320	220	130	120
	30"	450	320	190	170
III.	7"	60	50	40	25
	10"	80	70	50	35
	15"	120	100	70	50
	20"	160	130	90	65
	30"	230	180	120	90

Sponsoring of Vividh Bharati Programmes

II CHITRALOK (Broadcast every day from 22 VBS Commercial Station).

(a) Rates for Sponsoring :

1 day	Rs. 8,000/-
7 days	Rs. 55,000/-
15 days	Rs. 1,16,000/-
30 days	Rs. 2,30,000/-
90 days	Rs. 6,75,000/-
180 days	Rs. 13,25,000/-
360 days	Rs. 25,00,000/-

Actual advertising time to the sponsor—70 seconds

(b) Rates for Sponsorship of film Song --

Total duration 3 minutes and 30 seconds including ad content not
Rs. 2,000/- exceeding 20 seconds.

**Rates for Sponsored Programmes
(in Rupees)**

Duration in mts.	Delhi Bombay Calcutta	Group II (except Bombay Calcutta)	Group III	Group IV
5	440	320	290	260
10	800	600	560	500

1	2	3	4	5
15	1200	900	820	720
30	2350	1750	1600	1400

Surcharge for Broadcast between 9.30 A.M. and 3 P.M. : 25 percent

III. Rates for broadcast of advertisements before and after National News Bulletins :-

Duration	0759 hrs.	0820 hrs.	2115 hrs.
10 sec.	Rs. 4000	Rs. 3500	Rs. 2625
15 sec.	Rs. 3500	Rs. 4500	Rs. 3375
20 sec.	Rs. 8000	Rs. 7000	Rs. 5250
30 sec.	Rs. 10000	Rs. 8000	Rs. 6000

Construction of T.V. transmitter at Diu

3826. SHRI SHANTARAM NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the construction work of the proposed Television Transmitter at Diu has commenced;

(b) if so, the time by which the construction of the tower is scheduled to be completed; and

(c) the area and the population likely to be covered ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA, : (a) & (b) No, Sir. The commencement of work relating to construction of tower is dependent upon the time taken by the indigenous manufacturers in supply of the requisite transmitter equipment and annual allocation of Plan resources.

(c) The whole of Diu is expected to be covered on commissioning of the proposed T.V. transmitter.

Standard of T.V. serials

3827. SHRI SHANTARAM NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any popularity survey of Television serials has been done;

(b) if so, how do the series like 'Buniyad', 'Naqab', 'Purvai', 'Karamchand', 'Yatra' and 'Appu aur pappu' stand in the popularity chart; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) Feed back on all programmes including serials is obtained through viewers' panels organised at different centres.

(b) & (c) The viewership of serials, namely, 'Buniyad', 'Naqab', 'Purvai', 'Karamchand', 'Yatra', 'Appu Aur Pappu' in some of the cities is given in the enclosed statement below.

Viewership of Hindi serials

Figures are in percentages.

Programmes	Delhi	Jalandhar	Calcutta	Nagpur	Rajkot	Bombay	Cuttack
1. Appu Aur Pappu	38	46	35	65	54	50	33
2. Karamchand	57	21	77	72	66	61	56
3. Buniyad	76	63	87	91	66	77	75
4. Purvai	Nil	3	26	43	—	11	44
5. Naqab	57	46	65	94	29	74	67
6. Yatra	67	44	75	91	71	72	47

Functioning of mini steel Plants

3828. SHRI HARIHAR SOREN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of mini steel plants in production at different places in the country at present;

(b) the total capacity of each of these mini steel plant, approximately;

(c) the total quantum of steel produced by each of these mini steel plant during the last three years;

(d) whether there is any proposal to set up some more mini steel plants in the country; and

(e) if so, the steps proposed to be taken in this regard in 1987-88 ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) 160.

(b) & (c) The total licensed capacity of the mini steel plants in production is 4.3 million tonnes. All the mini steel plants are not reporting their production to the Iron and Steel Controller. However, the total production of the units reporting to the Iron & Steel Controller during the last three years is as under :—

Year	Production (Million tonnes)
1983-84	2.4
1984-85	2.3
1985-86	2.9

(d) and (e) Licences for setting up new mini steel plants are considered in terms of the guidelines for licensing in force from time to time.

Mineral survey in Rajasthan, Haryana and Gujarat

3829. SHRI VIRDHI CHANDER JAIN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the National Mineral Development Corporation/Geological Survey of India have undertaken a detailed survey programme in Rajasthan, Haryana and Gujarat; and

(b) if so, the results thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SMT. RAM DULARI SINHA) : (a) and (b) Yes, Sir. GSI has undertaken a detailed survey programme in Rajasthan, Haryana and Gujarat and N.M.D.C. in Rajasthan only. As a result of these surveys deposits of the following minerals have been found in these States :—

Name of the State	Minerals found
1. RAJASTHAN	Copper ore, Pyrrhotite, Lead-Zinc, Rock Phosphate, Rock Salt and Potash, Bentonite and Fuller's Earth, Wollastonite, Gypsum, Limestone Tungsten, Fluorite and Emerald.
2. GUJARAT	Lead-Zinc, Bauxite, China-Clay and Bentonite.
3. HARYANA	Copper, Tin, Kan-kar, Iron ore, Limestone, Scheelite, Clay, Baryte, Gypsum, Silica-sand, Graphite, Mica, and Kyanite.

[Translation]

Radio station at Jaisalmer

3830. SHRI VIRDHI CHANDER JAIN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the amount provided by the Central Government for setting up of a radio station at Jaisalmer in Rajasthan; and

(b) when the said Radio Station is expected to be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) and (b) In its 7th Five Year Plan, All India Radio has included a scheme to set up a new radio station with 2x5 KW FM transmitter, type 1 (R) studios, receiving facilities and staff quarters at Jaisalmer in Rajasthan, at an estimated cost of Rs. 185.00 lakhs. The proposed radio station is expected to be ready for commissioning towards the end of March, 1990.

(English)

Tube-wells in Rajasthan

3831. SHRI VIRDHI CHANDER JAIN : Will the Minister of AGRICULTURE be pleased to state :

(a) how many tube-wells have been drilled under the Central Accelerated Rural Water Supply Programme during the last four years in Rajasthan; and

(b) out of them how many tube-wells are now in working order ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) and (b) State Government has reported that 1291 tube-wells were drilled under the Centrally Sponsored Accelerated Rural Water Supply Programme during the last four years; of these, 1108 tube-wells have been successful.

Loans for housing to low and middle income groups

3832. SHRI NITYANANDA MISHRA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether over 80 per cent of the houses in the country have been built by people through their own funds and practically no facilities exist through which the low and middle income group people who are not in Government employment, can get loans ;

(b) whether the Housing Development Finance Corporation mainly caters to the requirement of funds for the high income group only ;

(c) whether poor, low and middle income group people are not able to get loans easily for construction of their houses; and

(d) if so, the remedial measures, other than HUDCO participation, proposed to tackle the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) No reliable data is available to show that 80 per cent houses have been built through self-help.

Two social housing schemes for low and middle income groups have been in operation for about thirty years. Central assistance is given to State Govts./U.T. adms. as block loans and block grants. In addition, HUDCO has also been financing a substantial number of LIG and MIG housing schemes.

Housing Development Finance Corporation has reported that almost 50% of its borrowers have family income less than Rs. 2000 per month and nearly 10% have family income less than Rs. 1000 per month.

(d) The decision to set up a new national housing bank at the apex level, and to create a new financial structure to provide funds for housing has already been announced.

Fertilizer price retention scheme

3833. SHRIMATI BASAVARAJESWARI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the fertiliser industry has urged upon Government for continuation of its price retention scheme;

(b) whether the industry has also submitted a paper to Government giving suggestions for help; and

(c) if so, the details thereof and the reaction of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, Sir.

(b) and (c) As in the past, a dialogue was held with the representatives of the fertilizer industry in regard to fixation of retention prices for the current pricing period. The suggestions received from the industry related, mainly, to the rate of return on net worth, capacity utilisation norms for Ammonia and Phosphoric acid plants; etc. These were kept in view while finalising the retention prices for the current pricing period.

Civic facilities in Tekhand village of Delhi

3834. SHRI RAHIM KHAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) when was the village Tekhand of New Delhi urbanised; and

(b) the minimum civic facilities extended and the financial outlay earmarked/allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) MCD notified Tekhand as an urban village on 28.5.1966. It was declared as DDA development area vide DDA notification of 6.8.78.

(b) Details of civic facilities provided are as follows :

(i) Water Supply—Completed

(ii) Sewerage—Completed

(iii) Roads and Drains—70% completed

(iv) Electrified and the facility of street lighting also provided.

The allocation for the year 1986-87 is Rs. 5.30 lakhs for the completed works/work in progress.

Housing problem of Government employees

3835. SHRI RADHAKANTA DIGAL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to prepare a draft perspective plan for Delhi-2001 to remove the acute housing shortage for Government employees; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) There is no proposal for the time being to prepare draft perspective plan for Delhi 2001 to remove the acute housing shortage for Government employees. The Master Plan for Delhi is, however, being modified considering the prospective transportation, housing and other infrastructural needs for the projected population of Delhi for the year 2001.

(Translation)

Settling up of T.V. at Jhabua

3836. SHRI DILEEP SINGH BHURIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a T.V. Relay Centre is proposed to be set up at Jhabua in Madhya Pradesh during 1987-88;

(b) if so, whether a site has been selected for the purpose; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI A. K.
PANJA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Dependence of agriculture on monsoons

3837. SHRI DILEEP SINGH
BHURIA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have formulated any new scheme to end the dependence of agriculture on monsoons keeping in view the recurring drought and uncertainty of monsoons in various parts of the country;

(b) if so, the details thereof; and

(c) if not, the action being taken by Government in this regard ?

THE MINISTER OF STATE IN
THE DEPARTMENT OF FERTILIZERS
IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) to (c) In the 7th Plan period several schemes have been taken up in areas that depend on monsoons so as to minimise the effects of recurring drought and uncertainty of monsoons. The schemes are (i) Area Development Schemes—Drought Prone Area Programme, Desert Development Programme, Soil Conservation Programmes, National Watershed Development Programme for Rainfed Agriculture and assistance to Small and Marginal Farmers in increasing agricultural production. (ii) Crop Oriented Schemes—National Oilseeds Development Project, National Pulses Development Project, Special Rice Development Programme in Eastern States, Minikit Programme, etc.

[English]

Kudremukh Iron Ore Project

3838. SHRI PRAKASH CHANDRA :

SHRI DHARM PAL SINGH
MALIK :

SHRIMATI MEIRA
KUMAR :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Kudremukh Iron Ore Project is working at its full capacity; and

(b) If not, the reasons thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (a) No, Sir.

(b) The Project was conceived and implemented to supply its full production of iron ore concentrate to Iran under a long term agreement. This agreement could not be implemented due to Iran's inability to lift the contracted quantity. Lack of demand from other sources has been the constraining factor for the working of the project at its full capacity.

Additional funds for N.C.R.

3839. SHRI PRAKASH CHANDRA :

SHRI DHARAMPAL SINGH
MALIK :

SHRIMATI MEIRA
KUMAR :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government propose to grant additional funds for National Capital Region during the current Plan period;

(b) whether any mid-term review has been undertaken in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH : (a) to (c) As the mid-term review is yet to be undertaken, no details are available at this stage.

Import of drilling rigs from foreign countries

3840. SHRI PRAKASH CHANDRA :

SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is an acute shortage of drinking water in the whole of Madhya Pradesh this year owing to inadequate and irregular rainfall;

(b) whether tube wells have to be drilled in Madhya Pradesh in various rocky strata, mixed with alluvium, for which additional drilling rigs are required urgently and the rigs are not available in sufficient quantity in the country;

(c) whether Government of Madhya Pradesh have approached Union Government for clearance of applications for the import of such drilling rigs from foreign countries and if so, whether the clearance has been given:

(d) if not, the reasons thereof; and

(e) the time by which the clearance will be given?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) Yes, Sir,

(b) Yes, Sir. Madhya Pradesh require additional rigs but rigs are available in the country.

(c) No, Sir. However, one all-terrain rigs has been allocated to the State through UNICEF assistance.

(d) Does not arise.

(e) Does not arise.

Bonded Labour

3841. SHRI PRAKASH CHANDRA :

SHRIMATI MEIRA KUMAR :

SHRI M. RAGHUMA REDDY :

SHRIMATI PRABHAWATI GUPTA :

DR. G. S. RAJHANS :

SHRI AMARSINH

RATHAWA :

SHRI K. PRADHANI :

Will the Minister of LABOUR be pleased to state :

(a) whether according to the findings of the study team appointed by Parliamentary Consultative Committee, bonded labour is still in existence in various parts of the country particularly in Bihar;

(b) if so, the details thereof; and

(c) the steps taken by Government to eliminate bonded labour from the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) The study team is yet to submit its report.

(b) and (c) Does not arise.

Identification of cities for basic amenities3842. **SHRI G. S. BASAVARAJU :****SHRI H. N. NANJE GOWDA :**

Will the Minister of **URBAN DEVELOPMENT** be pleased to state :

(a) whether Union Government have been urged upon to formulate a National Policy to identify the cities for inclusion in the Central scheme for provision of basic amenities;

(b) whether a symposium on inter-State migration was held in November, 1986 at Bangalore, if so, the suggestions made at the symposium; and

(c) whether Government have considered the suggestions made at the symposium ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Under the existing policy the Central Government provide assistance to State Governments through the Centrally sponsored schemes of Integrated Development of Small & Medium Towns and the Urban Basic Services. In addition, the Central Govt. monitors the implementation of State Sector Scheme of Environmental Improvement of Urban Slums. The IDSMT Schemes ensure balanced distribution of urban population and helps in slowing down the growth of metropolises by providing infrastructural and other facilities in small and medium towns. Since its inception in 1979, 235 towns have been covered by the end of 6th Five Year Plan and another 102 towns will be covered by the end of the 7th Five Year Plan.

The Urban Basic Services Scheme lays special emphasis on :

(i) Health and Nutrition, training in health, hygiene and civic responsibility.

(ii) Immunization of all children under one year age against Tetanus, Whooping cough, Diphtheria etc.

(iii) Provision of pre-school and other primary learning facilities (Baalwaris).

(iv) Improvement of shelter through installation of smokeless stoves and ventilators.

(v) Low cost water supply and sanitation.

The Environmental Improvement of Urban Slums Scheme envisages insitu improvement of urban slums by providing basic amenities like water, street lighting, surface drains, paved roads, community baths and latrines etc.

Suitable guidelines have been issued to State Governments laying down the policy for implementation of the above schemes.

(b) and (c) The information is being collected and will be laid on the Table of the House.

Distribution of surplus land in Andhra Pradesh

3843. **SHRI V. TULSIRAM :** Will the Minister of **AGRICULTURE** be pleased to state the financial assistance sought by Government of Andhra Pradesh for providing help to the landless persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : The Government of Andhra Pradesh sought an assistance of Rs. 53 lakhs for the assignees of ceiling surplus land during the current year. This has since been released.

ICAR units for Andhra Pradesh

3844. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to open additional research institutes under the aegis of Indian Council of Agricultural Research during 1987-88 in Andhra Pradesh;

(b) if so, the details thereof;

(c) whether funds have been allocated for the purpose; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) to (d) Do not arise.

Cheating of job seekers

3845. SHRI V. TULSIRAM :

SHRI H. B. PATIL :

Will the Minister of LABOUR be pleased to state :

(a) the number of fraud and cheating cases registered State-wise against the recruiting agents for sending persons abroad, as on 31 December, 1986;

(b) the number of job-seekers who went to Gulf countries upto 31 December, 1986 and the number of persons who came back on the expiry of the contract and for want of valid travel documents; and

(c) the action taken against such agents, State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (c) As per Statement given below.

(b) 1.14 lakh workers have gone abroad during 1986. As per available information about twenty three thousand workers came back on the expiry of contract and about a thousand for want of valid travel documents during 1986.

Statement

Name of State /UT	Cases registered	Persons arrested
1. Delhi	66	74
2. Maharashtra	117	149
3. Punjab	15	16
4. Rajasthan	2	3
5. Orissa	2	1
6. Kerala	53	63
7. Tamil Nadu	168	175
8. Andhra Pradesh	2	—
9. Himachal Pradesh	4	5
10. Goa	1	—
11. Bihar	1	2
12. Uttar Pradesh	4	61
13. Karnataka	13	18
Total :	448	512

Remarks : In addition to the police action, Departmental action is taken against recruiting agents registered with the Ministry of Labour. Registration Certificates of 9 Recruiting Agents have been cancelled and suspended in respect of 31.

(Translation)

Sewerage system in resettlement colonies in Delhi

3846. SHRI BHARAT SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Mangolpuri, Sultanpuri, Nangloi Camp Nos. 1, 2 and 3, Jawaपुरी Camp Nos. 4 and 5 were set up in 1976 but sewer lines have not been laid there so far, whereas sewer lines have been laid in other colonies but they have not been connected so far;

(b) the time by which sewer lines will be laid in these resettlement colonies; and

(c) the time by the roads which are in dilapidated condition will be repaired and incomplete roads completed in these colonies ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :

(a) The work of laying of sewer lines in the resettlement colonies of Mangolpuri, Sultanpuri, Nangloi Camp Nos. 1, 2 and 3 and Jawalपुरी Camp Nos. 4 & 5 could not be taken up so far because of paucity of funds with DDA. The work of laying of sewer lines in many other resettlement colonies of DDA is in progress but final outfall connections could not be made in a few of the colonies due to non-availability of trunk sewer.

(b) and (c) DDA is taking all steps to augment their resources to take up these works as early as possible.

Alternative plots for acquired land

3847. SHRI BHARAT SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Delhi Development Authority allots alternative plots to farmers at the time of acquiring their land;

(b) whether it is a fact that when land is acquired from farmers by other Departments like Irrigation and Flood, Indian Oil, Defence and Delhi Administration, flats were not allotted to them in lieu thereof;

(c) if so, the reasons thereof; and

(d) the action taken by Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) to (d) There is no obligatory provision in the Land Acquisition Act for allotment of alternative plot, besides payment of compensation, on acquisition of land for public purpose. A specific provision has been made in the Scheme for Large Scale Acquisition Development and Disposal of Land in Delhi for allotment of alternative plots to farmers when their land is acquired for planned development of Delhi. There is no such provision in case of acquisition of land outside this scheme. Delhi Administration is considering a proposal to extend these benefits to other cases.

Allotment of shops and plots in lieu of land acquired by DDA

3848. SHRI BHARAT SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that DDA had been allotting 25 per cent shops and industrial and residential plots to those farmers whose land was acquired by DDA.;

(b) whether DDA has not been allotting the quota of farmers in shops and industrial plots for the past several years, if so, the reasons therefor;

(c) whether Government propose to extend this facility again to them; and

(d) whether a member of the family whose land is acquired will be provided employment according to his capability as had been the practice earlier ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The position regarding allotment of shops, industrial and residential plots to farmers whose land is acquired for planned development of Delhi is as follows :-

- (i) *Shops :* Earlier the DDA had a reservation of 10% of the shops built up by it for allotment to persons whose land in excess of 1 acre was acquired. The DDA had proposed to increase it to 25%, but the L. G. agreed to increase the reservation for the purpose to 15% only.
- (ii) *Residential plots :* Residential plots are allotted by the DDA as per the scales laid down by the Lt. Governor of Delhi on the recommendations of Delhi Administration.
- (iii) *Industrial plots :* The alternative allotment of industrial plots is made keeping in view the requirements of the industry to be set up, capacity of the individual concerned to run the industry and the conformity of the activity with the Master Plan etc.

(b) The DDA has been allotting the shops to the affected farmers, but no industrial plots have been allotted.

(c) The available facilities have not been withdrawn and, therefore, the question of extending them again does not arise.

(d) In accordance with the existing policy on the subject, no preference in the matter of employment is to be given

in such cases. Members of the family whose land is acquired can be given suitable education and training with a view to equip them for employment.

Increase in cost of plots to farmers

3849. **SHRI BHARAT SINGH :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority proposes to effect a further increase in the cost of the plots given to farmers in lieu of their land acquired; and

(b) if so, how much and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The Delhi Development Authority propose to revise the pre-determined rates for alternate allotment of plots based upon the current cost of acquisition and development of land. No final decision has yet been taken.

[English]

Introduction of second TV channel

3850. **SHRIMATI JAYANTI PATNAIK :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the purposes of the introduction of second channel on television ;

(b) whether the second channels on TV are being provided with a view to give importance to the regional programmes;

(c) if so, how far the purpose has been served; and

(d) the details of the directives given in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) and (b) The setting up of second

channel in the metropolitan cities of Delhi, Bombay, Calcutta and Madras was decided with a view to meeting the multi-lingual requirement of cosmopolitan character of the population in these areas. At Bombay and Delhi where second channel has already been introduced, programmes have been devised to suit local metropolitan and suburban viewers and also to provide alternate programming for regional language viewers.

(c) and (d) According to the surveys conducted by the Audience Research Unit of Doordarshan, the viewing of second channel is at present limited, but gradually picking up. However programme content and formats are constantly reviewed and changes made so as to sustain viewers interest.

Production of milk

3851. DR. G. VIJAYA RAMA RAO: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the frozen semen bank set up in 1959 in Bihar costing over Rs. 3 crores has been successful in increasing milk production;

(b) if so the details thereof;

(c) the production of milk in Operation Flood areas in the country during the last three years, State-wise;

(d) whether results under Operation Flood projects are better than non-Operation Flood areas; and

(e) if so, the details thereof;

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) and (b) No Frozen Semen Bank was set up in Bihar in the year 1959.

(c) to (e) No separate study has been conducted for milk production data in Operation Flood and non-Operation Flood

areas.

Improvement in quality of steel products

3852. SHRI BANWARI LAL PUROHIT :

SHRIMATI PRABHAWATI GUPTA:

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the research and Development Centre for Iron and Steel (RDCIS) of the Steel Authority of India Limited has initiated several projects as part of its campaign to improve the quality of steel products in the country;

(b) if so, the details thereof; and

(c) the extent to which improvement in the quality of steel products is likely to be achieved ?

THE MINISTER OF STEEL AND MINES (SHRI K C. PANT): (a) Yes Sir

(b) One of the primary objectives of R & D centre is to make continuous effort to improve quality of steel to match the stringent quality requirements of the customers. Steel quality improvement starts right from raw material stage and continues through different stages of processing, that is, sinter making, coke making, iron making, steel making and subsequent finishing in integrated steel making operations. The R & D efforts that are being made at all these stages in the steel Plants basically aim at either increase in productivity and/or steel quality improvement. Some of the important R & D efforts subsequently to steel making stage which have led to improvement in quality of steel products are :—

1. Sulphide shape control of critical steels for improvement in mechanical properties at Rourkela Steel Plant and Bokaro Steel Plant;
2. Improvement in dephosphorisation of steel made in electric arc

furnace of Alloy Steel Plant for improved cleanliness of various alloy steels;

3. Combined blowing in LD converters at Bokaro Steel Plant for improved cleanliness of steel;
4. Scale loss reduction in wire rod mill through accelerated cooling ensuring superior surface quality of wire rods produced at Bhilai Steel Plant;
5. Roll pass lubrication in section mills of Durgapur Steel Plant for better surface quality of products;
6. Development of cold rolling oil for improved surface finish of cold rolled steels at Rourke's Steel Plant;
7. Improvement in quality of LPG Cylinder grade steel by development of concast slabs at Bhilai Steel Plant;
8. Development of pressure vessel steel of superior quality by suitable alloying to retain requisite strength after stress relief anneal;
9. High strength rails of superior surface quality and internal structure by LD concast route at Bhilai Steel Plant;
10. Improvement in forming characteristics of deep drawing quality steels by boron treatment,
11. Introduction of argon purging. Technique for inclusion control at Alloy Steel Plant.

(c) The products on being developed are regularly manufactured in the concerned steel plants of Steel Authority of India Limited for supply to customers against their orders. Such endeavour for quality improvement is a continuing process.

Fictitious manpower export agencies

3853. SHRI BANWARI LAL PUROHIT :

SHRI V. SREENIVASA PRASAD :

Will the Minister of LABOUR be pleased to state :

(a) whether a manpower export racket has recently been unearthed from the Delhi based head-office of a firm, as reported in the "Indian Express" dated 26 February, 1987;

(b) if so, whether Government are aware that several fictitious manpower export agencies are functioning in the country; and

(c) the details thereof and action contemplated by Government against such agencies ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b) Yes, Sir.

(c) Complaints against fictitious manpower export agencies are referred to police. 414 cases were registered and 480 persons were arrested during 1986.

Progress of comprehensive Crop Insurance Scheme

3854 SHRI SYED SHAHABUDDIN: Will the Minister of AGRICULTURE be pleased to state :

(a) the progress of the comprehensive Crop Insurance Scheme, State-wise;

(b) the subsidy towards the premium paid by the Union Government, State-wise during 1986-87; and

(c) the crops, the area and the number of farmers covered in each State ?

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) : (a) to (c) The information is given in the statements I, II and III given below.

Statement-I

Statement showing details regarding progress of the comprehensive Crop Insurance Scheme in kharif 1985

Sl. No.	State/UTs	Crops covered	No. of farmers (in lac)	Area covered (in lac hec.)	Sum Insured (Rs. in crore)	Premium Income (Rs. in crore)	Claims Paid (Rs. in crore)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	Paddy, Groundnut, Jowar, Ragi, Maize, Castor, Bajra, Gingelly, Red and Green Gram	5.43	12.29	176.93	3.23	3.11
2.	Bihar	Paddy	0.40	0.89	6.71	0.13	0.01
3.	Gujarat	Groundnut, Paddy, Bajra	2.39	6.71	109.46	1.35	53.55
4.	Karnataka	Groundnut, Jowar, Ragi, Paddy	0.71	1.65	26.99	0.48	2.88
5.	Kerala	Paddy	0.21	0.20	7.33	0.15	0.38
6.	Madhya Pradesh	Paddy, Jowar	1.18	2.69	14.02	0.20	0.22
7.	Maharashtra	Paddy, Jowar, Groundnut, Bajra, Tur	4.87	8.97	78.11	1.35	19.78
8.	Orissa	Paddy	0.96	1.43	17.53	0.35	0.08
9.	Tamil Nadu	Paddy, Groundnut	0.53	0.75	18.50	0.36	0.56
10.	Uttar Pradesh	Paddy, Maize, Groundnut, Urad	4.50	4.75	55.00	1.10	0.10
11.	West Bengal	Paddy	2.06	1.45	29.48	0.53	0.23

1	2	3	4	5	6	7	8
12.	Pondicherry	Paddy	0.01	0.02	00.74	0.01	0.03
13.	A & N Islands	Paddy	0.004	0.008	0.08	0.0017	—
Total :			23.254	41.908	540.88	9.2417	80.93

Statement II

Statement showing details regarding progress of the comprehensive Crop Insurance Scheme in rabi 1985-86

Sl. No.	State/U.T.s	Crops covered	No. of farmers (in lac)	Area covered (in lac hec.)	Sum Insured (Rs. in crore)	Premium Income (Rs. in crore)	Claims Paid (Rs. in crore)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	Paddy, Jowar, Maize, Ragi, Black & Green Gram, G. nut, Sesamum	0.89	1.36	34.11	0.61	0.57
2.	Bihar	Wheat	0.09	0.16	1.66	0.03	0.05
3.	Gujarat	Wheat, Gram, Summer G.nut, Rape- seed and Mustard	0.26	0.60	5.74	0.08	0.25
4.	Karnataka	Jowar, Wheat, Paddy, G.nut, Sun- flower, Saf-flower, Ragi, Bengal Gram.	0.13	0.25	5.55	0.09	—
5.	Kerala	Paddy (Winter & Summer)	0.25	0.26	5.93	0.12	0.01

6.	Madhya Pradesh	Wheat, Gram	0.43	1.38	6.09	0.11	0.14
7.	Maharashtra	Wheat, Jowar, Gram, Safflower	0.30	0.44	4.23	0.08	0.87
8.	Orissa	Paddy	0.35	0.51	10.67	0.21	0.04
9.	Rajasthan	Wheat, Gram, Rapseed, and mustard	1.46	2.73	17.27	0.28	0.12
10.	Tamil Nadu	Paddy, G.nut	0.51	0.73	17.73	0.32	0.24
11.	Tripura	Paddy	0.02	0.01	0.52	0.01	0.04
12.	Uttar Pradesh	Wheat, Mustard, Gram, Masoor, Pea	7.95	13.35	107.63	2.05	0.07
13.	West Bengal	Paddy, Wheat, Mustard & Pulses	0.98	0.49	20.48	0.41	0.07
14.	Delhi	Wheat, Mustard	0.001	0.003	0.05	0.001	---
15.	Goa	Paddy, Oilseeds	0.004	0.003	0.02	0.006	---
16.	Pondicherry	Paddy	0.02	0.02	0.98	0.02	---
			13.665	22.296	238.66	4.42	2.43

Statement-III

Statement showing details regarding progress of the comprehensive Crop Insurance Scheme in Kharif, 1986.

Sl. No.	State/U.T.s	Crops covered	No. of farmers covered	Area covered (in lac hec.)	Sum insured (Rs. in crore)	Premium income (Rs. in crore)	Subsidy paid/ being paid (Rs. in lac)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	Paddy, Bajra, Maize, Jowar, Ragl, Groundnut, Sesamum, Castor, Blackgram, Greengram, Red Gram, Horse Gram, and Korra.	4.41	7.18	161.27	2.87	0.12
2.	Bihar	Paddy	0.28	0.29	7.79	0.16	3.05
3.	Assam	Data not received					
4.	Gujarat	Paddy, Bajra, Maize, Groundnut, Tur	3.87	11.72	151.92	1.92	8.36
5.	Himachal Pradesh	Rice, Maize	0.02	0.01	0.21	0.004	0.07
6.	Jammu & Kashmir	The State will participate from Kharif, 1987.					
7.	Karnataka	Paddy, Jowar, Bajra, Maize, Ragl, Groundnut, Tur and Sunflower	0.84	1.38	22.10	0.37	6.03
8.	Kerala	Paddy	0.17	0.16	5.60	0.11	3.11

1	2	3	4	5	6	7	8
9.	Madhya Pradesh	Paddy, Jowar, Maize, Groundnut, Tur and Soyabean	4.32	12.88	71.70	1.24	8.79
10.	Maharashtra	Paddy, Jowar, Bajra, Groundnut and Tur	9.85	15.76	158.88	2.88	18.74
11.	Orissa	Paddy	1.57	2.47	34.33	0.69	10.50
12.	Rajasthan	Jowar, Bajra, Maize	3.90	11.58	66.03	1.32	11.17
13.	Tamil Nadu	Paddy, Maize, Cumbu, Ragi, Groundnut, Gingelli	0.46	0.61	16.06	0.31	7.07
14.	Tripura	Aus Paddy and Aman Paddy	0.09	0.06	1.28	0.03	0.64
15.	Uttar Pradesh	Paddy, Maize, Bajra, Urad, Groundnut and Soyabean	3.53	6.47	57.91	1.23	5.81
16.	West Bengal	Paddy	3.18	2.27	37.96	0.76	11.91
17.	A & N Islands	Paddy	0.003	0.008	0.08	0.002	0.04
18.	Delhi	Paddy	—	—	—	—	—
19.	Goa, Daman & Diu	Paddy, Bajra, Ragi, Pulses and Groundnut	0.02	0.02	0.15	0.003	0.07
20.	Pondicherry	Paddy	0.004	0.007	0.28	0.005	0.15
Total :			36.517	72.875	793.55	13.904	95.63

TV facilities to tribal areas

3855: SHRI P. KOLANDAIVELU :

**SHRI PRATAP BHANU
SHARMA :**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether TV facilities have been extended to all the tribal areas; and

(b) if not, the time by which it will be done ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) No, Sir.

(b) TV Service is at present available to the whole or parts of 96 tribal districts of the country. On implementation of schemes included in the Seventh Plan of Doordarshan, all the tribal districts of the country are expected to be covered by TV service, wholly or partially.

Setting up of TV relay centre at Nalgonda

3856. SHRI M. RAGHUMA REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal for setting up of a T.V. relay centre at Nalgonda in Andhra Pradesh;

(b) if so, when it is likely to be set up and how much area will be covered by it; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) No, Sir.

(b) Does not arise

(c) Large parts of Nalgonda districts are within the service area of high power (10 KW) T.V. transmitters at Hyderabad

and Vijaywada. Extension of TV service to the remaining uncovered parts of the country can be carried out only in a phased manner depending upon future availability of resources for this purpose.

Allocation for improvement of condition of farmers in Karnataka

3857. DR. V. VENKATESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have provided any Scheme-wise amount to Government of Karnataka during 1985-86 and 1986-87 to improve the condition of farmers and labourers;

(b) if so, the details thereof; scheme-wise;

(c) whether the amount provided is adequate to meet the State's requirements and if so, the details thereof; and

(d) the basis of its distribution during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b) Union Government provide Plan assistance to the States in the form of block grants & loans. Such assistance is, however, not related to any head/sub-head or individual programmes. Further, for implementation of certain schemes in the States under the Central and Centrally Sponsored Sectors, additional assistance is provided. A list of major heads of development, covering Central and Centrally Sponsored Schemes, which are being implemented in the State of Karnataka vis-a-vis the amount released as Central assistance against each head of development during 1985-86 and 1986-87 in respect of the Department of Agriculture & Cooperation and Department of Rural Development for improving the conditions of farmers and labourers is given in the statement below.

(c) On the eve of every Annual Plan, detailed discussions are held with the

officials of the State Government for determining the priorities of the programmes and funds are provided within the available financial resources.

(d) Central Plan assistance is allocated to the States in the form of block loans and grants on the basis of the modified Gadgil Formula.

Statement

List of major heads indicating Central Assistance to Karnataka under major Development heads (central/centrally sponsored schemes) for improving the conditions of farmers and labourers during 1985-86 and 1986-87.

(Rs. in lakhs)

Sl. Head of Development	Central Assistance (loan/grants) released for the Central/Centrally Sponsored Schemes being implemented in Karnataka	
	1985-86	1986-86
I. Department of Agriculture & Cooperation		
1. Crop Oriented Programmes	352.10	712.77
2. Horticulture	31.39	14.47*
3. Fertiliser, Seed & Pesticides (Inputs)	1340.00	1785.00
4. Soil & Water Conservation	171.63	170.00
5. Animal Husbandry	51.75	36.45 (Till 26.2.1987)
6. Fisheries	7.94	2.26+
7. Agricultural Credit	338.03	289.93
8. Scarcity Relief	6246.00	5000.00
9. Dairy Development	343.47	179.72 (Till Nov., 1986)

*Represents releases for Coconut Development Programme only.

+— Represents releases for insurance of Fishermen in Karnataka only.

II. Department of Rural Development

1. Rural Landless Employment Guarantee Programme	2330.78(a)	2217.82(b)
2. Integrated Rural Development Programme	863.28	1086.90
3. National Rural Employment Programme	1516.57(c)	1132.97(d)

(a) In addition, additive foodgrains valuing Rs. 354.00 lakhs were also released.

(b) In addition, additive foodgrains valuing Rs. 1065.64 lakhs were also released.

(c) In addition, additive foodgrains 39,300 MTs were also released to the State.

(d) Additive foodgrains 82,897 MTs were released to the State.

Grievances machinery for workers

3858. DR. V. VENKATESH : Will the Minister of LABOUR be pleased to state :

(a) whether any measures are being contemplated to reorganise the grievances machinery for workers employed in hospitals, dispensaries, educational institutions and universities who were not receiving a fair deal; and

(b) if so, the salient features thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) Details are being worked out.

Assistance to Panchayats to purchase TV sets

3859. DR. V. VENKATESH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have any proposal to provide financial assistance to Panchayats to purchase T.V. sets; and

(b) if so, the details thereof and the provision made therefor in the Seventh Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) and (b) There is no such proposal with the Government as the installation and maintenance of Community Viewing TV Sets in the States/Union Territories is primarily the responsibility of the respective State Governments/Union Territory Administrations. However, as a special case and in view of peculiar requirements of the North-East region, it has been decided to instal 5000 VHF/DR sets at an estimated capital cost of Rs. 11.82 crores and revenue recurring expenditure of Rs. 66.20 lakhs per annum (for five years) to be funded from non-lapsable fund of Doordarshan/All India Radio.

CLUSA and CIDA AID for vegetable all project

3860. SHRI C. MADHAV REDDY : Will the Minister AGRICULTURE be pleased to state :

(a) whether for development of oil-seeds, large commodity gifts have been received from Cooperative League of United States of America and Canadian International Development Agency;

(b) whether distribution was made on population basis or backwardness of vegetable oil infrastructure or on the basis of already successful vegetable oil industry;

(c) whether the parameters for utilisation and distribution of funds were cleared by Government before start of those projects and if so, details thereof and whether these have been changed with or without previous Governments clearance; and

(d) what has been the year-wise and State-wise release of funds ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, Sir.

(b) The National Dairy Development Board's (NDDDB) Vegetable Oil Project is being implemented in the seven important oilseed growing States; viz. Gujarat, Madhya Pradesh, Tamil Nadu, Andhra Pradesh, Orissa, Maharashtra and Karnataka. These States were selected on the basis of "Project districts", having contiguous oilseed area of about 2.50 lakh hectares each.

(c) The project is implemented by the NDDDB after its approval by the Government of India. However, the parameters of utilisation of funds are subject to change by Mutual Exchange of letters by the Government of India and donor countries of USA and Canada as per the memorandum of understanding/agreement signed between Government of India and donor agencies.

(d) Year-wise and State-wise release of funds by NDDDB (April-March) is given in the statement below.

Statement

Year-wise and State-wise release of funds by National Dairy Development Board (April-March)

(Rs. in lakhs)

State	Year of starting	1979-81	1981-82	1982-83	1983-84	1984-85	1985-86	1986-87
Gujarat	June '79	321	583	1010	1641	3907	4632	4822
Madhya Pradesh	Oct. '79	1	3	8	397	867	1633	1995
Tamil Nadu	Jan. '81	—	2	3	94	124	500	606
Andhra Pradesh	Sept. '80	—	1	1	68	283	451	712
Orissa	May '82	—	—	33	163	339	629	707
Maha-rashtra	Aug. '83	—	—	—	—	117	317	444
Karnataka	Oct. '84	—	—	—	—	27	107	271

[Translation]

Distribution of loan for development of Agriculture by Land Development Bank

3861. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether targets fixed by Land Development Bank for distribution of loan for development of Agriculture during the Seventh Five Year Plan could not be achieved in the past years of the Plan;

(b) if so, the main factors responsible therefor ; and

(c) the targets fixed for the year 1987-88; and the steps proposed to be taken to achieve them ?

THE MINISTER OF AGRICULTURE (DR. O. S. DHILLON) : (a) and (b) In the first year of the Seventh Five Year Plan namely 1985-86 against the

lending programme of Rs. 565 crore for the State Cooperative Land Development Banks for term investment in agriculture, the actual disbursements was around Rs. 507 crore thus resulting in a marginal shortfall. During 1986-87 against the target of Rs. 592 crore the likely disbursements till the end of June 1987 are Rs. 570 crore. The main reasons for the shortfall in the achievement are the increase in the quantum of overdues, reduction in the number of Primary Land Development Banks and branches which are eligible for unrestricted lending and the absence of amendments to the State Cooperative Societies' Acts enabling the banks to diversify their lending activities.

(c) The lending targets recommended by the Planning Commission during annual plan discussions of States for 1987-88 is Rs. 729 crore. The actual target has not been finalised so far. With a view to ensuring that the targets are achieved, the State Governments have been advised to improve the recovery performance of the banks and also to effect necessary amend-

ments to the State Cooperative Societies' Acts for broad-basing the lending operations of the Land Development Banks.

Production of oilseeds in Uttar Pradesh

3862. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether annual targets for the production of oilseeds have been fixed for various States, if so, the details thereof;

(b) whether production of oilseeds has been less than the targets set therefor in Uttar Pradesh during the last three years; and

(c) the districts of States selected for intensive oilseeds production scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) The State-wise tentative targets fixed by the Planning Commission for the production of oilseeds during 1987-88 are given in Statement-I below.

(b) During the last 3 years, i.e. 1983-84, 1984-85 and 1985-86, the production of oilseeds in Uttar Pradesh has been lower than the targets.

(c) The list of the State-wise Districts covered under the National Oilseeds Development Projects is given in the Statement-II below.

Statement-I

State-wise tentative targets for production of oilseeds fixed by Planning Commission

(Lakh tonnes)

Sl. No.	State	Tentative Targets for 1987-88
1.	Andhra Pradesh	20.48
2.	Arunachal Pradesh	0.14
3.	Assam	2.55
4.	Bihar	3.75
5.	Gujarat	25.34
6.	Haryana	2.97
7.	Himachal Pradesh	0.18
8.	Jammu & Kashmir	0.79
9.	Karnataka	14.72
10.	Kerala	0.18
11.	Madhya Pradesh	21.57
12.	Maharashtra	17.24
13.	Manipur	0.23
14.	Meghalaya	0.10

1	2	3
15.	Mizoram	0.02
16.	Nagaland	0.07
17.	Orissa	9.38
18.	Punjab	2.00
19.	Rajasthan	13.35
20.	Sikkim	0.12
21.	Tamil Nadu	17.18
22.	Tripura	0.06
23.	Uttar Pradesh	19.00
24.	West Bengal	3.05

Statement II

National Oilseeds Development Project
 State-wise List of selected Potential Districts for Oilseeds
 Development during 1986-87

State	District
1	2
1. Andhra Pradesh	(i) Anantapur
	(ii) Kurnool
	(iii) Cuddapah
	(iv) Chittoor
	(v) Mahboobnagar
	(vi) Nalgonda
	(vii) Khammam
	(viii) Rangareddy
	(ix) East Godavari
	(x) West Godavari
	(xi) Krishna
	(xii) Guntur
	(xiii) Prakasham

1

2

2. Assam

- (xiv) Nellore
- (i) Goalpara
- (ii) Dhubri
- (iii) Kokrajbar
- (iv) Kamrup
- (v) Barpeta
- (vi) Darrang
- (vii) Sonitpur
- (viii) Nowgong
- (ix) Jorhat
- (x) Lakhimpur
- (xi) Dibrugarh
- (xii) Karbi-Anglong

3. Bihar

- (i) Ranchi
- (ii) Palamau
- (iii) Hazaribagh
- (iv) Singbhum
- (v) Gaya
- (vi) Aurangabad
- (vii) Rohtas
- (viii) Monghyr
- (ix) Bhegusarai
- (x) Purnea
- (xi) Bhagalpur
- (xii) Kathihar
- (xiii) Saharsa
- (xiv) Medhnapura

4. Gujarat

- (i) Amreli

1

2

- (ii) Bhavnagar
- (iii) Junagarh
- (iv) Rajkot
- (v) Jamnagar
- (vi) Kutch
- (vii) Mehsana
- (viii) Banaskantha
- (ix) Sabarkantha
- (x) Ahmedabad
- (xi) Surendranagar
- (xii) Baroda
- (xiii) Bharuch
- (xiv) Kaira

5. Haryana

- (i) Hissar
- (ii) Mohindergarh
- (iii) Gurgaon
- (iv) Sirsa
- (v) Bhiwani
- (vi) Rohtak
- (vii) Faridabad

6. Himachal Pradesh

- (i) In view of small targets, the entire project area has been taken as 1 district unit.

7. Jammu & Kashmir

- (i) Anantnag
- (ii) Palwama
- (iii) Badgam

8. Karnataka

- (i) Tumkur
- (ii) Chitradurga
- (iii) Bellary

1

2

9. Madhya Pradesh

- (iv) Dharwar
- (v) Belgaum
- (vi) Bijiapur
- (vii) Raichur
- (viii) Gulbarga
- (ix) Bidar
- (i) Rajnandgaon
- (ii) Durg
- (iii) Raipur
- (iv) Bilaspur
- (v) Raigarh
- (vi) Surguja
- (vii) Bastar
- (viii) Chhindwara
- (ix) Mandla
- (x) Betul
- (xi) Hoshaugabad
- (xii) Bhind
- (xiii) Morena
- (xiv) Rajgarh
- (xv) Shajapur
- (xvi) Ujjain
- (xvii) Mandasaur
- (xviii) Dewas
- (xix) Indore
- (xx) Kargone
- (xxi) Dhar
- (xxii) Balaghat

1

2

10. Maharashtra

- (i) Dhule
- (ii) Jalgaon
- (iii) Nasik
- (iv) Aurangabad
- (v) Jalna
- (vi) Parbhani
- (vii) Beed
- (viii) Osmanabad
- (ix) Latur
- (x) Buldhana
- (xi) Chandrapur (including Garchi-
roli)
- (xii) Nagpur
- (xiii) Bhandara
- (xiv) Wardha

11. Orissa

- (i) Puri
- (ii) Cuttack
- (iii) Ganjam
- (iv) Dhenkanal
- (v) Koraput
- (vi) Kalahandi
- (vii) Phulbani

12. Punjab

- (i) Ludhiana
- (ii) Kapurthala
- (iii) Patiala
- (iv) Sangrur
- (v) Bhatinda
- (vi) Amritsar

1

2

13. Rajasthan

- (vii) Ferozepur
- (viii) Faridkot
- (ix) Jullandhar
- (i) Alwar
- (ii) Bharatpur
- (iii) Bhilwara
- (iv) Bundi
- (v) Chittor
- (vi) Dholpur
- (vii) Ganganagar
- (viii) Jaipur (including Damsa)
- (ix) Jalore
- (x) Jhalawar
- (xi) Jodhpur
- (xii) Kota
- (xiii) Nagaor
- (xiv) Pali
- (xv) Sawai Madhopur
- (xvi) Tonk

14. Sikkim

- (i) Entire State as 1 district

15. Tamil Nadu

- (i) Chengalpattu
- (ii) South Arcot
- (iii) North Arcot
- (iv) Dharmapuri
- (v) Coimbatore
- (vi) Periyar
- (vii) Tiruchirapalli
- (viii) Salem

16. Uttar Pradesh

- (i) Aligarh
- (ii) Mathura
- (iii) Agra
- (iv) Mainpuri
- (v) Etah
- (vi) Jhansi
- (vii) Jalaun
- (viii) Hamirpur
- (ix) Mirzapur
- (x) Sitapur
- (xi) Hardoi
- (xii) Kheri
- (xiii) Nainital
- (xiv) Almora
- (xv) Pithoragarh
- (xvi) Dehra Dun
- (xvii) Garhwal
- (xviii) Tehri
- (xix) Chamoli
- (xx) Uttar Kashi

17. West Bengal

- (i) West Dinajpur
 - (ii) Malda
 - (iii) Bankura
 - (iv) Murshidabad
 - (v) Nadia
 - (vi) 24-Parganas
 - (vii) Hubli
 - (viii) Burdwan
 - (ix) Birbhum
 - (x) Midnapur
-

Annual plan to increase production of fish in U.P.

3863. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any annual programme has been prepared to increase fish production in Uttar Pradesh ;

(b) if so, the target of total production of fish to be achieved in the State under this programme by the end of the current Plan ; and

(c) the steps being taken to increase the production of trout fish in the hilly areas of the State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R PRABHU) : (a) For increasing fish production in Uttar Pradesh during the VII Five Year Plan (1985-90), the following programmes have been approved and are being implemented by the Government of Uttar Pradesh :

- (i) Fish Farmers' Development Agencies in 48 districts,
- (ii) Development of Reservoir Fisheries,
- (iii) Development of Sewage-fed Fisheries,
- (iv) Development of Cold Water Fisheries in hill streams,
- (v) Conservation of riverine Fisheries, and
- (vi) Construction of Commercial fish seed hatcheries.

(b) The target for production of fish by the State under these programmes in the Seventh Five Year Plan is one lakh tonnes.

(c) The steps being taken to increase the production of trout in the hilly areas of the State are construction of fish farms in Kumaon and Garhwal regions

of the hills and renovation of the existing farms and hatcheries in the hill districts.

(English)

Viewers reaction to morning transmission

3864. DR. B. L. SHAIKESH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any assessment or appraisal has been made of the T.V. viewers' reaction to the newly introduced morning transmission by the Delhi Doordarshan;

(b) if so, the details thereof;

(c) the steps being taken to make the programme more educative, interesting and lively and popular amongst the viewers; and

(d) the estimated expenditure involved on a day's morning transmission ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) Yes Sir.

(b) A quick telephone survey organised at different centres of Doordarshan reveals that awareness among the viewers is almost total. The present viewing is limited but is picking up.

(c) In order to improve the contents and quality of T.V. programmes, reviews/changes are made in programmes keeping in view the overall policy and other factors including feed back from viewers.

(d) Since various transmissions are having many common services, no such costing on day to day basis is possible.

New housing scheme by DDA

3865. DR. B. L. SHAIKESH :

SHRI SRI HARI RAO :

SHRI S. PALAKON-DRAYUDU :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Delhi Development Authority has submitted a new housing scheme to allow private builders to develop sites and construct dwelling units if so, the broad features of this scheme;

(b) whether Government have approved it if so, the improvements if any;

(c) the precautions taken to check-escalation of costs, profiteering and malpractices like use of sub-standard material by these builders;

(d) whether this scheme envisages building of houses for higher income, middle income and lower income groups only or for weaker sections also; and

(e) the financing pattern of this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (e) A proposal to associate private builders in the construction of housing activity in Delhi is under consideration of the Government.

Survey of viewers' response to programmes telecast by Doordarshan

3866. SHRI RAV DHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has made any survey of the viewers' response to the various regular programmes, such as Hindi Films, telecast at Madras, Calcutta, Bombay and Delhi, and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA): (a) Yes, Sir. Viewers' reactions are constantly monitored by Director, Audience Research through weekly feed back from Audience Research Units located at different Kendras.

(b) Doordarshan telecast programmes to cater to the tastes of various sections of viewers. The programmes, therefore,

evoke both appreciation and criticism depending on the relative taste of the viewers.

Closure of seeds processing plants

3867. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that World-Bank-funded programme of developing better seeds has fared only moderately;

(b) if so, the reasons thereof;

(c) whether it is also a fact that some public sector seed processing plants are heading towards closure; and

(d) if so, the reasons thereof and the steps taken to revive these units?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) No, Sir.

(b) Does not arise.

(c) and (d) Seed Processing Plants are located around seed production areas. Any shift in the production areas due to variety of reasons such as incidence of pests/diseases or other economic factors can necessitate the shifting of locations of the processing plants. However, processing plants of the Central agencies like NSC/SFCT are not being shifted at present.

Manufacture of equipment by SAIL under licence from NKK, Japan

3868. SHRI BALASAHEB VIKHE PATIL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Steel Authority of India Limited have got licences from NKK, a Japanese company, for the manufacture of equipment and system designs developed by that company in the areas of blast furnace, cast house slag granulation and continuous annealing; and

(b) if so, the advantages of the system developed by NKK over the indigenous technology ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : (b) No, Sir.

(b) Does not arise.

Allocation for rural development programmes

3869. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount earmarked in the Seventh Five Year Plan for the rural development programmes;

(b) the amount allocated for Maharashtra; and

(c) the details of the schemes for which the amount will be spent in different States :

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) According to the Seventh Five Year Plan document an amount of Rs. 6174.90 crores has been provided for rural development programmes in the Seventh Five Year Plan for the Central share.

(b) State-wise allocations of funds for entire Seventh Five Year Plan period have not been made. Allocations are made on year to year basis.

(c) The major schemes under the rural development programmes, inter alia, include Integrated Rural Development Programme, Development of Women and Children in Rural Areas, Drought Prone Areas Programme, Desert Development Programme, National Rural Employment Programme, Rural Landless Employment Guarantee Programme, Rural Water Supply and Sanitation, schemes relating to Land Reforms, Agricultural Marketing including Rural Godowns and Roads in Tribal Areas.

Employment of rural labour in drought affected areas

3870. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under consideration of Government for alternative employment to rural labour in drought affected areas of Maharashtra and other States ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b) About 45% of the total ceiling of expenditure approved for Central assistance to the States for drought relief is meant for providing employment to rural labour. In addition employment is provided under the National Rural Employment Programme and Rural Landless Employment Guarantee Programme besides other Plan programmes. In Maharashtra the Employment Guarantee Scheme is also in operation. There is no other proposal under consideration for providing alternative employment to rural labour.

Agricultural universities in the country

3871. SHRI MOHANBHAI PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) the number and locations of agricultural universities at present in the country;

(b) the number of students graduated every year from agricultural universities;

(c) whether there is any proposal to establish more agricultural universities in the country during the Seventh Five Year Plan;

(d) if so, the details thereof;

(e) whether Gujarat Government have sent a proposal to establish an agricultural university in Saurashtra region; and

(f) if so, the action taken by Union Government thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) At present there are 25 State Agricultural Universities in the country. Their names and locations are given in the statement below.

(b) At present about 7000 graduates and 2700 postgraduates complete their degrees from agricultural universities in different subjects at undergraduate and post-graduate levels.

(c) Yes, Sir.

(d) It is proposed to establish a Central Agricultural University to serve the States of the North-Eastern region.

(e) No, Sir.

(f) Question does not arise.

Statement

List of agricultural universities

- | | |
|--|--|
| <p>1. Andhra Pradesh Agril. University, Rajendranagar, Hyderabad—500 030 (A.P.)</p> <p>2. Assam Agricultural University, Jorhat—785 013 (Assam)</p> <p>3. Rajendra Agril. University Pusa (Samastipur) Bihar—848 125</p> <p>4. Birsa Agricultural University, Kanke, Ranchi—834 006 (Bihar)</p> <p>5. Gujarat Agril. University, Sardar Krishinagar, Dantiwada, Distt. Banaskantha, Gujarat—385 508</p> <p>6. Haryana Agril. University, Hissar—125 001 (Haryana)</p> <p>7. Himachal Pradesh Krishi Vishwa Vidyalaya, Palampur—176 062 Distt. Kangra (H.P.)</p> <p>8. Dr. Y. S. Parmar University of</p> | <p>Horticulture & Forestry, Solan—173 230 (H.P.)</p> <p>9. University of Agricultural Sciences, Hebbal, Bangalore—560 024.</p> <p>10. University of Agril. Sciences, Dharwar—580 005 (Karnataka)</p> <p>11. Jawaharlal Nehru Krishi Vishwa Vidyalaya, Jabalpur—482 004 (M.P.)</p> <p>12. Kerala Agricultural University Mannuthy—680 651 (Kerala)</p> <p>13. Konkan Krishi Vidyapeeth, Dapoli—415 712 Distt. Ratnagiri (M.S.)</p> <p>14. Mahatma Phule Krishi Vidya-peeth, Rahuri—413 722 Distt. Ahmednagar (M.S.)</p> <p>15. Marathwada Agril. University, Parbhani—431 401 (M.S.)</p> <p>16. Punjabrao Krishi Vidyapeeth, Krishinagar, Akola—444 001</p> <p>17. Orissa University of Agril. & Technology, Bhubaneswar—751 003 (Orissa)</p> <p>18. Punjab Agril. University, Ludhiana—141001 (Punjab)</p> <p>19. Tamil Nadu Agril. University, Coimbatore—641 003.</p> <p>20. Chander Shekhar Azad University of Agril. & Technology, Kanpur—208 002.</p> <p>21. G.B. Pant University of Agril. & Technology, Pantnagar—263 145 (Nainital)</p> <p>22. Narendra Dev University of Agril. & Technology, Faizabad—224 001 (U.P.)</p> |
|--|--|

23. Bidhan Chandra Krishi Vishwa Vidyalaya, P.O. Krishi Vishwa Vidyalaya Distt.
Nadia—741 246 (W.B.)

24. During Winter (15th Oct. to 15th April.
Sher-E-Kashmir Univ. of Agril. Sciences & Tech., 54. Special Gandhinagar, Post Box No. 87, Camp Office. Jammu-180 001. During Summer (16th April to 14th Oct.)
Sher-E-Kashmir Univ of Agril. Sciences & Tech.
H.Q. Srinagar, Shalimar, Srinagar—190 001.

25. Raipur Agricultural Univ., Raipur (M.P.)

Utilisation of surplus milk in Karnataka

3872. SHRI V.S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of surplus milk production in Karnataka;

(b) whether Government of Karnataka have sent any proposal to Union Government for utilising the surplus milk;

(c) whether Government also propose to encourage setting up of toffee units and other such allied units to utilise surplus milk; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b) Karnataka is not considered to be surplus in milk production. However, the procurement of milk by dairy cooperatives in Karnataka has shown appreciable increase recently.

(c) and (d) Toffees have been de-reserved from Small Scale Sector from 30th October, 1986. There is thus no restric-

tion on setting up of units for manufacture of toffees. Units can be set up on registration with the Secretariat for Industrial approvals under the scheme of delicensing of industries subject to conditions laid down in this connection.

Documentaries on freedom fighters

3873. SHRI V.S. KRISHNA IYER : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of documentaries on freedom fighters prepared so far;

(b) whether any documentary based on the life of a freedom fighter from Karnataka has been prepared;

(c) if so, the name of the freedom fighter;

(d) the total cost incurred towards preparation of such documentaries; and

(e) whether all the documentaries have been shown on the Doordarshan ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) 58 documentary films on important national leaders/freedom fighters have been so far produced by Films Division

(b) No, Sir

(c) to (e) Do not arise.

(Translation)

Special scheme for housing in Delhi

3874. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of URBAN DEVELOPMENT be pleased to be state :

(a) whether it is a fact that a large number of persons in Delhi do not have a house for living;

(b) if so, the number of such persons;

(c) whether Government propose to formulate any special scheme for providing houses to these people if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) (a) and (b) Delhi Development Authority has reported that no survey to ascertain the exact number of homeless people living in Delhi has been conducted.

(c) No, Sir.

(d) It is not possible to open a new registration scheme as there are a large number of persons/registrants waiting for allotment under the various existing Housing Registration Schemes of DDA.

Allowance for production of indigenous
maize in Delhi

3875. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are considering giving productivity allowance to those who produce indigenous maize in Delhi ;

(b) if so, whether Government will also consider giving productivity allowance in other parts of the country; and

(c) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) No, Sir.

(b) and (c) Do not arise.

(English)

Prints of films screened at IPFI

3876. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of IN-

FORMATION AND BROADCASTING be pleased to state :

(a) whether some of the prints of films screened at the Eleventh International Film Festival of India held in January this year were found to be defective;

(b) if so, the reasons for screening such films; and

(c) whether any enquiry has been made in this regard and responsibility fixed for screening of defective prints, if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) to (c) The prints of the films screened at the 11th International Film Festival were not defective. However, in some cases old prints had to be used because new prints of some old films shown in the foreign and Indian Retrospectives and in the Homage Section were not available.

Malpractices in distribution of subsidy to
agricultural sector

3877. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the representation of the Agricultural sector have represented that they are not getting due benefits of the subsidy introduced by Government due to the malpractices in the system; and

(b) if so, the steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b) Agriculture being a State subject, representations about any malpractices in the system of subsidy might have been submitted to the concerned State Governments direct. As and when such representations are received the State Governments are expected to look into the matter, and take

corrective actions so that the benefits of subsidy reach the targetted farm population.

Biological control stations and parasite multiplication units

3878. DR. K.G. ADIYODI : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of biological control stations and parasite multiplication units in the country, State-wise;

(b) the number of exotic or indigenous natural enemies reared on mass scale and released for controlling insects pests;

(c) whether there is any effective exotic or indigenous enemy to weed out African Weed found in the back waters of Kerala;

(d) if so, the details thereof; and

(e) whether there is any effective exotic or indigenous enemy to weed out 'eupatorium' found in Kerala ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) A total number of 11 Central Biological Control Stations are working in the country, one each in the States of Andhra Pradesh, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh and West Bengal. There is only one Parasite Multiplication Unit located at Bangalore in the State of Karnataka.

(b) All the Central Biological Control Stations have so far reared and released 96 crores and 95 crores indigenous and exotic natural enemies respectively for controlling identified weeds and major insect pests of sugarcane, rice, maize, cotton, castor, gram, apple pomegranate, coconut and vegetables. The said releases comprised of 26 species of natural enemies.

(c) Yes, Sir. The exotic phytophagous weevil has been reported to have the bio-

control potential against African Weed found in the back waters of Kerala.

(d) The exotic phytophagous weevil, *Cyrtobagous salviniae* originating from Brazil was imported from Australia in 1982 by the Indian Institute of Horticultural Research, Bangalore, for biological control of African Payal, *Salvinia molesta*. After its host specificity tests under quarantine conditions first shipment of 350 *Cyrtobagous salviniae* on 6.10.1983, was sent to Kerala Agricultural University, Trichur, for release in selected pockets in Trichur, Kottayam and Alleppey districts. The weevil has successfully established and killed the weed. After seeing such encouraging results, this exotic weevil is now being mass reared in Kerala and released in all *Salvinia* infested areas by Kerala Agricultural University and State Department of Agriculture.

(e) No, Sir.

Training and testing of farm implements and machinery to farmers

3879. DR. K. G. ADIYODI : Will the Minister of AGRICULTURE be pleased to state :

(a) the steps taken for imparting training to the farmers and for testing of farm implements and machinery;

(b) the number of units undertaking such training and testing State-wise; and

(c) the number of persons trained during the last three years, State-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) to (c) Yes, Sir. The Government of India have taken steps for training of farmers and testing of farm implements and machinery through establishment of 3 Farm Machinery Training and Testing Institutes one at Budni (Madhya Pradesh) in 1955, the second at Hissar (Haryana) in 1963 and 3rd at Gardolanne, Anantapur (A.P.) in 1983. Two more such Institutes one in

the Eastern Region and the other in the Western Region are being proposed during the Seventh Plan period. In addition, farmers are being imparted training through 89 Krishi Vigyan Kendras and 18 Agricultural Universities under the auspices of Indian Council of Agricultural Research. The testing of farm implements for research and development purposes is being undertaken by the I.C.A.R. at the Central Institute of Agricultural Engineering, Bhopal and at the All India Coordinated Research

Projects on Farm Implements and Machines.

The number of trainees trained State-wise during the last three years at the Farm Machinery Training & Testing Institutes at Budni, Hissar and Garladinne is given in the Statement below. The Krishi Vigyan Kendras have trained 12818 persons in agricultural engineering, primarily relating to all aspects of implements during 82-85.

Statement

State-wise trainees trained at the Central Institutes at Budni, Hissar and Garladinne from 1984-85 to 1986-87.

Sl. No.	State/UT's	1984-85	1985-86	1986-87
1	2	3	4	5
1.	Andhra Pradesh	85	115	86
2.	Arunachal Pradesh	1	—	—
3.	Assam	5	8	9
4.	Bihar	24	31	21
5.	Gujarat	42	32	10
6.	Haryana	328	365	261
7.	Himachal Pradesh	4	5	18
8.	Jammu & Kashmir	8	7	8
9.	Karnataka	1	12	26
10.	Kerala	35	31	11
11.	Madhya Pradesh	295	347	355
12.	Maharashtra	102	76	88
13.	Manipur	—	—	2
14.	Meghalaya	4	—	—
15.	Mizoram	5	2	—
16.	Nagaland	1	1	1

1	2	3	4	5
17.	Orissa	10	17	4
18.	Punjab	47	58	73
19.	Rajasthan	159	170	136
20.	Sikkim	—	—	—
21.	Tamil Nadu	7	12	39
22.	Tripura	2	—	—
23.	Uttar Pradesh	144	234	243
24.	West Bengal	15	12	49
25.	Andaman & Nicobar Islands	—	—	—
26.	Dadra & Nagar Haveli	—	—	—
27.	Delhi	6	7	8
28.	Goa, Daman & Diu	1	—	3
29.	Pondicherry	—	—	—
30.	Chandigarh	—	1	4
31.	Lakshadweep	—	—	—

Quality control of insecticides

3880. DR. K.G. ADIYODI : Will the Minister of AGRICULTURE be Pleased to state :

(a) the steps taken for the enforcement of Insecticides Act and quality control in the country ;

(b) the number of institutions, State-wise, conducting the quality tests; and

(c) whether there is any proposal to start more such institutions during the Seventh Plan period; if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) The Government has taken the following steps for the enforcement of the Insecticides Act, 1968, and quality control of insecticides, in the country :-

(i) While granting Certificates of Registration, the physico-chemical characteristics of insecticides are critically examined and suitable standards are laid down/adopted by the Registration Committee to enable the State Governments to enforce appropriate standards of quality of insecticides.

(ii) The quality specifications for insecticides are formulated by the Indian Standards Institution with the help of an Expert Committee called Pest Control Sectional Committee. The products registered in the country are mandatorily required to meet these specifications for standard of quality.

(iii) Most of the States and Union Territories have notified functionaries under the Insecticides Act, 1968, for the enforcement of the

Insecticides Act. Four important functionaries for the purpose are, Appellate Authority, Licensing Officer, Insecticides Analyst and Insecticides Inspector.

(iv) Directives have been issued by the Central Government on various aspects of quality control. As per these directives, the Licensing Officers while granting/renewing manufacturing licences are required to satisfy themselves about the various statutory requirements.

(v) State Governments have been advised to set up their own Insecticides Testing Laboratories.

(vi) Regular training programmes are organised at the Central Plant Protection Training Institute, Hyderabad, to help the State functionaries in the analysis for quality control of insecticides.

(vii) Central Insecticides Laboratory at Faridabad, with its two branch laboratories at Bombay and Hyderabad has been established to help the States/Union Territories in the analysis of samples of insecticides and also to undertake the analysis of samples under the Insecticides Act, 1968.

(viii) The Union Ministry of Agriculture keeps organising special campaigns to check the quality of insecticides in various States. It also holds meetings with the State representatives for making suitable recommendations to the States for improving the status of quality control and for enforcement of the Insecticides Act in their respective States.

(b) and (c) At present, there are 34 Insecticides Testing Laboratories in various States/U.T. Their break up is as under :-

S. No.	Name of the State/U.T.	No. of Insecticides Testing Laboratories
1.	Tamil Nadu.	9
2.	Andhra Pradesh	4
3.	Maharashtra	4
4.	Gujarat	2
5.	Assam	1
6.	Bihar	1
7.	Haryana	1
8.	Jammu & Kashmir	1
9.	Karnataka	1
10.	Kerala	1
11.	Madhya Pradesh	1
12.	Manipur	1
13.	Mizoram	1
14.	Orissa	1
15.	Punjab	1
16.	Rajasthan	1
17.	Uttar Pradesh	1
18.	West Bengal	1
19.	Pondicherry	1
Total :-		34

In addition to these laboratories, there is a Central Insecticides Laboratory at Faridabad, with its branch laboratories at Bombay and Hyderabad, to help the States/Union Territories in the analysis of samples of insecticides and also to undertake the analysis of samples under the Insecticides Act, 1968. Uttar Pradesh and Karnataka are setting up additional Insecticides Testing Laboratories also at Meerut Varanasi and Bellary.

Stepping up of R & D in Bio-Fertilisers

3881, SHRI C. MADHAV REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is an urgent need to step up R & D in Biofertilisers including Biological Nitrogen Fixation as a substitute for chemical fertilisers;

(b) whether there is similar urgency to improve and extend biogas technology and full diversion of animal dung for generation of biogas; and

(c) whether inexpensive renewable sources of substrates for alcohol cannot be found for use in extending petrol and for 100 per cent gasohol engines ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, Sir, as a supplementary source for chemical fertilizer.

(b) Yes, Sir.

(c) No, Sir.

Coverage of Punjab Chief Minister's Conference

3882. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether It is a fact that Doordarshan completely blacked out the Punjab Chief Minister's press conference held at Chandigarh on 21 January, 1987; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) No, Sir.

(b) Does not arise.

Revision of advertisement rates by Doordarshan

3883. SHRI M. RAGHUMA REDDY:

SHRI SHANTI DHARIWAL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of the companies which get their advertisements telecast, the number of advertisements given by each, the intervals at which they are telecast on Doordarshan and the money paid by each of them;

(b) whether mostly FERA companies are getting their advertisements telecast on Doordarshan;

(c) if so, whether Government propose to revise the rates of advertisements so as to enable the other companies to afford to get their advertisements telecast; and

(d) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) The details of companies and their products telecast during January 1987 over Network are given in statement below. A copy of the rate card on the basis of which payments are made by advertisers is given in statement-II below. The total revenue of Doordarshan from advertisements and sponsorship fees during 1986-87 (from April '86 to January '87) is Rs. 80.53 crores.

(b) No, Sir.

(c) Does not arise.

(d) Does not arise.

Statement-I

Details of the Companies/Client and their products telecast during the month of January, 1987 over Network.

Sl. No.	Name of the Client/ Companies.	Name of Product	Date of Telecast	No of Telecasts
1	2	3	4	5
1.	Hindustan Ciba Geigy Ltd.	Cibaca	4,6,13,27	5
2.	Asian Paints	Asian Paints	4,11,18	3
3.	FSL	Milk Made	18	1
		Nescoffee	27	1
		FSL	3,10,17,4 18,25,12	7
4.	Lobia M. Ltd.	Vespa 150	4,11,17,7, 21,3,10	12
5.	Vareli	Vareli	4	1
		Garden Saree	25	1
6.	Metro Tyre India	Metro Tyre	11,1,25	3
7.	Bajaj Elec.	Bajaj Water Heater	11,18,25,3,10,9 17	1
		Bajaj Fan	24,31	2
		Bajaj Bulb	7,14,21,28	4
8.	Binatone India Ltd.	Binatone	18,25	2
9.	Bombay Oil Ind.	Parashute Oil	18,25	2
10.	Indo Frach	Time Star Watches	25,7,14,28	4
11.	Colgate India Ltd.	Colgate D. Cream	5,7,21,14,28	5
		Charmis	12,13	2
		Colgate T. Powder	14	1
		Colgate Flo.	2,9	2
		T. Paste		
		Colgate Pal.	1,8,15,22, 29,14,28,25	8
12.	Tip & Tos Ltd.	Tip & Tos	19	1
13.	Geogrey Manners	Fohrans T. Paste	5,4,11,25, 14,13,7,31,28	10

1	2	3	4	5
14.	HMM	Boots	4	1
		Horlica	4,6,17	3
15.	HCPL (Hindustan Cocoa Product Ltd.)	Bornvita	4,18,23,7,14,21	6
		Cad. Eclair	4,11,6,13,19	7
		Cad. 5 Star	4,25,14	3
		Cad. D.D.	7,18,24,21	4
		Cad. D. Milk	4,11,18,25	8
		Cad. Nul.	4,11,18,25,7,14,21	9
		Cad. C.F.	4,11,28	3
		Cad. Crisp.	25	1
		Cad. Pop.	28	1
16.	Blow Plast	S. Luggage	8,15,22,29,4,6, 13,20,27	10
		Aristrocrate	14,3,10,17,24,4,	11
		S. Case	11,16,29 25,16	
		Blow Plast	4	1
17.	Siyaram Silk Mills Bombay Chemicals (P.) Ltd.	Siyaram S. Mills.	4	1
		T.B. Oil	11,4,18,25	5
18.	Parle	Parle Expote	9,10,24	3
		Parle G.	11,18,25,7	7
		Biscuits		
		Parle Milk	18,19	23
		Mary Long Biscuits		
		Melody Cho- colate	18,25,9,176	4
		Melody Tofee	18	1
19.	U.T.I.	U.T.I.	1,4,7,15	4
20.	U.P. Govt.	U.P. Handloom	4,1	2
21.	Mafatlal Ind.	Mafatlal Feb.	4,11,18,25	7
22.	N.T.C. National Textile Corp.	N T.C.	4,11,25,18	4

1	2	3	4	5
23.	Gits Instant Food	Instant Food	11,25	2
24.	Sriji Chemicals	Vimal W. Powder Nirma W. Powder	11,18,25 7,14,21,28,4,11, 18,25	3 8
25.	Bombay Dyeing	Bombay Dyeing	2,9,26,23,30	5
26.	Pioma Ind.	Pioma	4,11,18,25	4
27.	Calcutta Chemicals	Calcutta Chm.	17	1
28.	Formost Diary	Formost Diary	17	1
29.	Khaitan India	Khaitan Fan	7,22	2
30.	Karnataka Com. Prod.	Karnataka Pro.	18,25	2
31.	T.T. India	T.T.	25	1
32.	Trans Ele	Trans Electronics	26	1
33.	Fermibill Lab	Farmibill Lab	1,29	2
34.	Modern Suiting	Modern Suiting	4,11,18	3
35.	Sriram Suiting	Mikda Suiting	4,11,18,25	4
36.	Hindustan Food & Fertilizer	Bharat M. Powder	4	1
37.	Apar (P.) Ltd.	Cecma Bulb	4,18	2
38.	Crompton Greaves	Homelech T.V.	11,18,25, 22,29	6
39.	Hindustan Food & Fertilizer	Cristyal Lighter	18,25	2
40.	Hero Cycle India	Hero Cycle	18,25	2
41.	TIP & Toes Chem	Shilpi S. Bindi	18,25	2
42.	Royal Cashion V. Prod. (P.) Ltd.	Royal House	8,15,22, 29,5,12, 21,4,11,7,9	11
43.	Fuse Base (1) P. Ltd	Hotline	21	1

1	2	3	4	5
44.	Stud. Helmet India	Stud Helmet	5,12,19	3
45.	Godrej & Boyce	Godrej	3,10,17,24,31, 6,13,20,27,21	10
46.	Jay Engg. Work	Usha S. Machine	3,14,21	3
47.	UNI	U.N.I. Prod.	7,14	2
48.	Kinatic Honda (India) Ltd.	Kinatic Luna	24,7,28	3
49.	Zandu Phamacaticila	Zandu K. Jeevan	6,13,20,27	4
50.	Indian Shaving P. Ltd.	7'0 Clock	5,31,14	3
51.	Zaveri Indian	Badshah Masala	6,31,20	3
52.	Mire Elect.	Onida TV	13,20,27	3
53.	Voltas India Ltd.	Vol. T, Ketchap	1	1
54.	Rasily Supari Co.	Rasily Supari	18,25	3
55.	Dalmia Diary Ind.	Sapan Contest	4,18	2
56.	S. Kumar Det.	Vijay Do. Powder	4,11,25	3
57.	Nafed	Nafed	18,25	2
58.	Hero Honda	Hero Honda	5,12,19	3
59.	Aeroplast Co.	Aerostar Helmet	5	1
60.	A.P.I. Balimar P. Ltd.	Action Shoes	5,12,19	3
61.	Diomand Palimers Ltd.	Diomand Shoes	5,19	2
62.	Vijay Trading Corpn.	Marlex P. Cooker	5,12,19	3
63.	Glts Instant Food	Gits	19	1
64.	Universal Generies	Seven seas	19	1
65.	Quick Food Ltd.	T.G.L. Prod.	23	1
66.	Philips India	Pieco Ele.	25,26	2
67.	Lakhan Pal Vilimal Ltd.	Novino Battery	12	1

1	2	3	4	5
68.	Dabur India	Dabur	4,14,15,25	4
69.	Cara Product	Cara product	25	1
70.	Ponds India	Ponds India	4,11,18,25	4
71.	Bata India	Bata	5,12,19	3
72.	Hindustan Lever Ltd.	Super Rin	21,28,16,31,4, 25,18,10,29 12,18,	13
		Surf	11,25,7,4,18, 25,21,28,16	8
		Sunlight	11	1
		Lux Soap	18,25	2
		Sunlight Dt. powder	28,7,25,5,12	5
73.	Narayan Soap Fact	Hipolin Washing powder	4,18	2
74.	Ayurved Sevashram	Chavanprash A-Hair Oil	4,11,18,25 4,11,18,25	7 7
75.	Richardson Hindustan Ltd.	Amurutanjan Clearsil RHL	4,11,18,25 12,19 4,11,7,21,28, 17,18	4 2 8
76.	Eskeyef	Iodex	4,11,18,25	5
77.	Kothari Product India Ltd.	Kothari Prod.	4,11,18,25	4
78.	Warner Hindushi	Waterburry Red Leb. Halls Halls coldrub	19,7,25,12 4,12,18 5,7,14,19	4 3 4
79.	Krishnamaechari	P.P. Cooker Pryums	14 18,7,14	1 3
80.	J.K. Helencourtia	Tiara Shampo	4,18	2
81.	Johnson & Johnson	J & J Corporate	27,21	2
82.	Colfex	Old Spice	25,11,5,12	4
83.	Jagdal, Sons	Panther Balm Jagdal	25 4,25	1 2
84.	Rashtriya Chemical	Ujawla Urea	4,11,25	3
85.	National Dairy Development Board	C. More Milk	4,11,18,9,12	5